

BY CIRCULATION

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

REVIEW APPLICATION NO.35 OF 2006
IN
ORIGINAL APPLICATION NO.593 OF 2000
IN
ORIGINAL APPLICATION NO.901 OF 2002

ALLAHABAD THIS THE 22nd DAY OF November 2006

HON'BLE DR. K.B.S. RAJAN, J.M.

Sri Amar Nath Sharma,

S/O Sri R.N. Sharma,

R/O Village Gaura, PS Mariyahu,

District:Jaunpur.

.....Applicant

By Advocate : Sri S. L. Kushwaha

Versus

1. Union of India through Secretary, Railway Ministry, Rail Bhawan, New Delhi.
2. Financial Advisor and Chief Accounts Officer, N.E. Railway, Gorakhpur.
3. Senior Divisional Accounts Officer, North Eastern Railway, Samasthipur.

.....Respondents

O R D E R

HON'BLE DR. K.B.S. RAJAN, J.M.

Review application has been filed for an order in respect of interest. First, the very payment of pay and allowances is contingent upon the decision of the respondents. When no order has been passed on interest, the same amounts to rejection of prayer for interest. Hence, review is dismissed.


Member-J

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